

restructuring of bureaucracy, based on certain goal perceptions like open bureaucracy, responsive administration, proper redressal of grievances etc.

(c) Administrative Reforms including restructuring is an ongoing process. The views, expressed at the seminar will be taken into account while considering specific steps towards restructuring.

[Translation]

I.S.I. Agents

8044. SHRIMATI DIPIKA H TOPIWALA :

SHRI SATYA DEO SINGH :

SHRI BRIJ BHUSHAN SHARAN SINGH :

SHRI RAMCHANDRA VEERAPPA :

SHRI M.V.V S. MURTHI .

Will the PRIME MINISTER be pleased to state :

(a) whether arms have been unearthed from ISI agents in J&K recently ;

(b) if so, the details of the arms unearthed;

(c) whether these agents have also close contacts with some high Government officials in various Ministries,

(d) if so, the details thereof; and

(e) the action taken against such officials ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) : It is a fact that the Pakistan (ISI) is actively aiding and abetting terrorism in Jammu and Kashmir through training in the handling of sophisticated arms and ammunition, provision of sanctuaries to and infiltration of terrorists including its own nationals and other foreign mercenaries across the LOC/Border and Smuggling and infiltration of weapons for perpetrating violence and subversive activities in the State. A statement showing arms recovered in anti-terrorist operation so far during the year 1995 is enclosed.

(c) to (e) : No, Sir

STATEMENT

Statement showing arms and ammunition recovered from militants during 1995 upto 15 4 1995

1	2	3
1.	AK 47/56 Rifles	602
2.	AK 47/56 Magz	1514
3.	AK 47/56 Ammunition	100804
4.	Pistol/Revolver	272
5.	Pistol/Revol.Magz	249
6.	Pistol/Revol. Ammn.	1994
7.	Grenade/Hand Grende	596
8.	UMG	17
9.	UMG Magazine	27

1	2	3
10.	UMG Ammn.	1525
11	Electric Detonator	17
12	Detonator	1207
13	Rockets	40
14.	Rocket Launchers	10
15	Rocket Boosters	3
16	IED	118

[English]

Visit of Kashmiri Militants

8045. SHRI CHITTA BASU : Will the PRIME MINISTER be pleased to state .

(a) whether several militant leaders of J&K have participated in the Pakistani National Day celebration and held discussions with ambassadors of different countries recently,

(b) if so, the details thereof; and

(c) reaction of the Government thereto ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI)

(a) to (c) . According to the available information, some leaders from Jammu and Kashmir visited New Delhi during March 1995. It is learnt that they had primarily come to Delhi to attend the "Pakistan Day Celebration" on 23 March, 1995 on the invitation of the Pakistan High Commissioner in India. Some of these leaders also met various foreign diplomats, political leaders and other intellectual during their stay. However, it is not possible to give the details of all the persons whom they have met. The Government is keeping a watch over the activities of such persons and action as may be considered necessary and appropriate will be taken as required.

Sikkim High Court

8046. SHRIMATI DIL KUMARI BHANDARI : Will the PRIME MINISTER be pleased to state .

(a) the existing norms/guidelines for appointment and transfer of judges of High Courts ,

(b) the number of judges of Sikkim High Court, which are appointed from the State concerned and from outside as per the existing norms ,

(c) whether adequate representation has been given to the judges belonging to Sikkim in the Sikkim High Court;

(d) if so, the details thereof and if not, the reasons therefor ; and

(e) the steps taken to ensure strict compliance of the norms prescribed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R.